

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
STARRED QUESTION NO. 258
ANSWERED ON 06/08/2025

INSTALLATION OF ROOFTOP SOLAR SYSTEM UNDER PM-SGMBY

*258. SMT. KAMLESH JANGDE
SHRI MUKESH RAJPUT

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of the current status, progress made and target set under Pradhan Mantri-Surya Ghar Muft Bijli Yojana (PM-SGMBY) along with the number of rooftop solar power systems installed under the yojana so far, State/UT/location and year-wise including Chhattisgarh, Maharashtra, Bihar, Uttar Pradesh, Odisha, Delhi, Karnataka, Madhya Pradesh and Rajasthan;
- (b) the details of the steps taken by the Government to assist the States which are lagging behind in achieving the targets;
- (c) the provisions made by the Government to ensure equitable access of benefits of rooftop solar power subsidy to the economically weaker households living in rural, remote and backward areas;
- (d) the details of the measures taken to strengthen the grid infrastructure to handle the rising volume of decentralised solar power generated under this yojana;
- (e) the share of installed renewable energy capacity in the total energy mix during the financial year 2024-25; and
- (f) the policy initiatives being taken to sustain and expedite the momentum of clean power generation across the country?

ANSWER

**THE MINISTER OF NEW & RENEWABLE ENERGY AND CONSUMER AFFAIRS, &
FOOD AND PUBLIC DISTRIBUTION**

(SHRI PRALHAD JOSHI)

- (a) to (f) A statement is laid on the table of the House.

STATEMENT

Statement referred to in reply to parts (a) to (f) of the Lok Sabha Starred Question No. 258 to be answered on 06.08.2025 regarding Installation of Rooftop Solar System under PM-SGMBY asked by Smt. Kamlesh Jangde and Shri Mukesh Rajput

(a) & (b) The Ministry of New & Renewable Energy (MNRE) is implementing PM Surya Ghar: Muft Bijli Yojana (PMSG: MBY) across the country since February, 2024. The scheme targets to achieve rooftop solar installations in one crore households in the residential sector by 2026-27. The scheme is demand driven, wherein all residential consumers in the country having grid connected electricity connection of the local DISCOM can avail the benefits of the scheme by applying on the National Portal of the scheme.

A total of 58,01,654 no of applications have been submitted on the National Portal and 16,50,969 no of households have been benefitted with rooftop solar installations under the scheme as on 31.07.2025. The state/UT and year wise details are given in Annexure I.

Further, the Government has taken following measures to speed up the pace of rooftop solar installations under the scheme:

- Online process from registration to disbursement of subsidy directly in to the bank account of the residential consumer through National Portal.
- Availability of collateral free loan from nationalized banks at concessional interest rate of repo-rate plus 50 bps i.e. 6% per annum for the present with tenure of 10 years.
- Simplified the regulatory approval process by waiving technical feasibility requirement and introducing auto load enhancement upto 10 kW.
- Included RESCO /Utility led aggregation (ULA) Models.
- Simplified process for registration of vendors to ensure sufficient and qualified vendors are available.
- Capacity building and training programmes being conducted for creating skilled manpower.

- Creating awareness about the scheme, through awareness and outreach program such as print advertising in leading newspapers, TV commercials campaigns, Radio campaigns across FM stations including regional channels, etc., in the country
- Regular monitoring of the progress of the scheme at different levels including with states/DISCOMs.
- Established grievance redressal mechanism for timely resolution of grievances. A Call Centre with telephone number 15555 is operational in 12 languages.

(c): RESCO /Utility led aggregation (ULA) Model has been included in the PMSG: MBY enabling DISCOMs/ State Governments to support rooftop solar for economically weaker households living in rural, remote and backward areas.

Further, in case of special category states/UTs including Uttarakhand, Himachal Pradesh, Jammu & Kashmir, Ladakh, States in the North East Region, Andaman & Nicobar Islands and Lakshadweep, the central financial assistance under the PMSG: MBY is 10% higher.

(d): Under PMSG: MBY, the rooftop solar plants are installed for residential consumers at the consumption end and therefore, do not require strengthening of the grid infrastructure in general.

(e): The cumulative installed Renewable Energy capacity in the country as on 31.03.2025 was 220.10 GW which had share of 46.32% in the total installed electricity capacity of 475.21 GW. However, as on 30th June, 2025 India has achieved target of having 50% of its cumulative electric power installed capacity from non-fossil fuel-based sources five years ahead of our global commitment. As per Central Electricity Authority (CEA) reports, India's total installed electricity capacity stands at 484.82 GW, of which non-fossil fuel-based electricity capacity is 242.78 GW i.e. more than 50%.

(f): The Government of India has taken several policy initiatives to sustain and expedite the momentum of clean power generation across the country. Major policy initiatives taken by the Government are given in Annexure-II.

Annexure-I referred to in reply of part (a) & (b) of Lok Sabha Starred Question No. 258 to be answered on 06.08.2025 regarding Installation of Rooftop Solar System under PM-SGMBY

The state/UT and year wise details of applications submitted on the National Portal and households benefitted with rooftop solar installations under the scheme as on 31.07.2025.

Sr. No.	Duration	13.02.2024 to 31.12.2024		01.01.2025 to 31.07.2025	
	State/UT	Applications (Nos.)	Households Benefitted (Nos.)	Applications (Nos.)	Households Benefitted (Nos.)
1	Andhra Pradesh	360487	8826	1034760	33140
2	Arunachal Pradesh	89	0	32	0
3	Assam	278293	4491	94747	24005
4	Bihar	58950	2544	27569	6848
5	Chhattisgarh	32349	1045	13882	4565
6	Goa	4278	444	931	543
7	Gujarat	341364	320310	167766	228507
8	Haryana	153453	11195	33888	18704
9	Himachal Pradesh	4443	680	4844	3049
10	Jharkhand	6287	104	3812	607
11	Karnataka	174999	6314	48667	10531
12	Kerala	98383	57644	82287	69631
13	Madhya Pradesh	49266	21860	41675	32205
14	Maharashtra	500503	158803	180953	234736
15	Manipur	603	106	592	335
16	Meghalaya	1452	15	959	6
17	Mizoram	569	66	460	355
18	Nagaland	236	6	342	30
19	Odisha	82448	1480	43547	9050
20	Punjab	10797	3966	8473	4136
21	Rajasthan	209919	22774	82973	42852
22	Sikkim	47	1	48	9
23	Tamil Nadu	77464	22470	18674	17932
24	Telangana	21101	8694	35600	14521
25	Tripura	1148	109	5203	535
26	Uttar Pradesh	777638	61505	434070	120866
27	Uttarakhand	31616	11983	40150	27635
28	West Bengal	25824	272	4650	496

29	Andaman and Nicobar Islands	93	1	222	82
30	Chandigarh	1168	353	408	250
31	Jammu and Kashmir	10534	559	55182	7986
32	Ladakh	508	212	599	484
33	Lakshadweep	332	154	585	371
34	NCT of Delhi	7080	2267	5272	3002
35	Puducherry	1075	519	1177	795
36	DNH and DD	164	34	1695	364
	Total	33,24,960	7,31,806	24,76,694	9,19,163

Annexure-II referred to in reply of part (f) of Lok Sabha Starred Question No. 258 to be answered on 06.08.2025 regarding Installation of Rooftop Solar System under PM-SGMBY

Major policy initiatives taken by the Government to sustain and expedite the momentum of clean power generation across the country are as follows:

- MNRE has issued Bidding Trajectory for issuance of RE power procurement bids of 50 GW/annum by Renewable Energy Implementing Agencies (REIAs) [REIAs: Solar Energy Corporation of India Limited (SECI, NTPC Limited, NHPC Limited, SJVN Limited) from FY 2023-24 to FY 2027-28.
- Foreign Direct Investment (FDI) has been permitted up to 100 percent under the automatic route.
- Renewable Consumption Obligation (RCO) trajectory has been notified till 2029-30.
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar, Wind, Wind-Solar Hybrid and Firm & Dispatchable RE (FDRE) projects have been issued.
- Schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM KUSUM), PM Surya Ghar Muft Bijli Yojana, National Programme on High Efficiency Solar PV Modules, New Solar Power Scheme (for Tribal and PVTG Habitations/Villages) under Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) and Dharti Aabha Janjatiya Gram Utkarsh Abhiyan (DA JGUA), National Green Hydrogen Mission, Viability Gap Funding (VGF) Scheme for Offshore Wind Energy Projects have been launched.
- Scheme for setting up of Solar Parks and Ultra Mega Solar Power projects is being implemented to provide land and transmission to RE developers for installation of RE projects at large scale.
- Laying of new transmission lines and creating new sub-station capacity has been funded under the Green Energy Corridor Scheme for evacuation of renewable power.
- Electricity (Rights of Consumers) Rules, 2020 has been issued for net-metering up to five hundred Kilowatt or up to the electrical sanctioned load, whichever is lower.
- National Repowering and Life Extension Policy for Wind Power Projects, 2023 has been issued.
- “Strategy for Establishments of Offshore Wind Energy Projects” has been issued indicating a bidding trajectory of 37 GW by 2030 and various business models for project development.
- The Offshore Wind Energy Lease Rules, 2023 have been notified vide Ministry of External Affairs notification dated 19th December 2023, to regulate the grant of lease of offshore areas for development of offshore wind energy projects.
- Standard & Labelling (S&L) programs for Solar Photovoltaic modules and Grid-connected Solar Inverters have been launched.

- To augment transmission infrastructure needed for steep RE trajectory, transmission plan has been prepared till 2030.
- The Electricity (Late Payment Surcharge and related matters) Rules (LPS rules) have been notified.
- Electricity (Promoting Renewable Energy Through Green Energy Open Access) Rules, 2022, has been notified on 06th June 2022 with objective of ensuring access to affordable, reliable, and sustainable green energy for all. Green Energy Open Access is allowed to any consumer with contract demand of 100 kW or above through single or multiple single connection aggregating Hundred kW or more located in same electricity division of a distribution licensee.
- Green Term Ahead Market (GTAM) has been launched to facilitate sale of Renewable Energy Power through exchanges.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.
